

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/958(KB)2019  
IA(I.B.C)/706(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>GYPSY LOGISTICS PVT LTD. VS EPITOME PETROCHEMICAL PVT LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Labanyasree Sinha, Adv.

] For the Liquidator

**ORDER**

1. Learned Counsel for the parties present.
2. List this matter on **23.04.2024 as already posted.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**